

**Dr. Ram Subhag Singh:** May I know the specific purpose for which these scholarships have been instituted?

**Shri K. D. Malaviya:** The scholarships are meant for the study of Persian, Arabic, Pali and Sanskrit to enable members of particular communities to understand the cultural and language problems of other communities.

**Dr. Ram Subhag Singh:** May I know whether these scholarships are open to any Indian students?

**Shri K. D. Malaviya:** Yes; but there is a cross check. Pali and Sanskrit scholarships are not open to Hindus. Arabic and Persian scholarships are not open to Muslims.

**Shri Sivamurthi Swami:** May I know whether the Osmania University has been taken over by the Central Government and, if so, whether the people have given their consent to that?

**Shri K. D. Malaviya:** This has absolutely no relation to the question, Sir.

**Kumari Annie Mascarene:** May I know whether any scholarship is given to the study of Malayalam, Tamil and Telugu?

**Mr. Speaker:** Order, order.

पंडित सी०एन० मालवीय : क्या माननीय मंत्री बतलायेंगे कि प्राकृतिक भाषा के न जोड़ने का क्या कारण है।

[**Pandit C. N. Malaviya:** Will the hon. Minister please state the reason for not including the *Prakrit* language?]

श्री के० डी० मालवीय : पाली भाषा का तो मैं ने बिक्र किया है।

[**Shri K. D. Malaviya:** I did mention the Pali language.]

**Shri Nambiar:** May I know whether any such institute will be started in the Universities of Madras and Annamalai?

**Shri K. D. Malaviya:** That is a suggestion; I cannot say anything.

**Shri Raghuramaiah:** May I know whether there is any proposal to grant scholarships for the study of Hindi in the South Indian universities of Andhra, Madras and Travancore?

**Mr. Speaker:** I think they have not understood the main purpose of the

reply to the first part of the question namely the objects for which scholarship is given. Next question.

#### AGRICULTURAL LANDS

**\*712. Shri K. C. Sodhia:** (a) Will the Minister of Defence be pleased to state whether Government have recently revised their policy regarding the tenure of leases of agricultural lands within the cantonments of India?

(b) If so, why?

(c) Were the holders of such lands given due notice?

(d) Did Government receive any representations against the changes and if so, how many and with what result?

**The Minister of Defence (Shri Gopalaswami):** (a) No.

(b) to (d). Do not arise.

#### SCHEMES UNDER POINT FOUR PROGRAMME

**\*713. Shrimati Renu Chakravarty:** (a) Will the Minister of Finance be pleased to state what are the schemes already begun under Point Four Programme?

(b) How many American personnel are already working under this scheme?

(c) What categories of American technicians have been appointed?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) Under the Point Four Programme, initially, the services of experts and trainee facilities from the U.S.A. were being obtained for assistance in the implementation of developmental schemes which were in operation. Recently, the scope of the programme has been expanded and certain new schemes are being started on the basis of the economic assistance offered under the programme. Eight operational agreements have been signed in this connection up till now and copies thereof have been placed on the Table of the House. [Copies placed in the Library, See No. IV.S (a) (6)-1 to 7]

(b) There are 37 American Experts in India, at present, assisting in the various developmental schemes of the Central and the State Governments.

(c) A statement is placed on the Table of the House. [See Appendix, IV, Annexure No. 11]

**Shrimati Renu Chakravarty:** May I know whether there is any method adopted by the Government to

guarantee that if Indian personnel be available with the necessary qualifications, foreign experts are not brought in?

**Shri C. D. Deshmukh:** Yes; that is carefully gone into before a request for foreign experts is made.

**Shrimati Renu Chakravartty:** May I know whether the post of the Head of the Lady Hardinge Medical College was advertised before an American was brought in?

**Shri C. D. Deshmukh:** I should like to have notice of the question.

**Shri Damodara Menon:** Is it obligatory for the Government of India to utilise the services of American experts under the Point Four Programme?

**Shri C. D. Deshmukh:** No, Sir.

**Shri Namblar:** What action has been taken on the representation made by Indian technicians with regard to their appointment over the head of American technicians here?

**Shri C. D. Deshmukh:** There can be no representation against appointment over the heads of American technicians, if that is the question.

**Shri B. E. Bhagat:** May I know whether steps are taken to place Indian experts also in places where the Americans are now working, so that they may replace the Americans in course of time?

**Shri C. D. Deshmukh:** I think that would follow. Some of them are for training. As soon as capable Indians are available...

**Mr. Speaker:** This has been stated on the floor of the House a number of times.

**Shrimati Renu Chakravartty:** May I know whether there is any method of advertising for these posts before foreign experts are brought in?

**Shri C. D. Deshmukh:** No; that is not resorted to.

**Shri K. K. Basu:** May I know whether the American Technicians are brought in for a fixed period?

**Shri C. D. Deshmukh:** Yes; usually the term is fixed. It varies with individual cases.

**Mr. Speaker:** Next question. Mr. Gopalan.

**Shri H. N. Mukerjee:** Would you please direct that the answer to Mr. Gopalan's question be given, Sir?

**Mr. Speaker:** That would come at the end. Even if he has given authority, the usual practice is all the other questions will be answered first and...

**Shri H. N. Mukerjee:** You, Sir, have been given the authority under the rules, to direct that an answer be given.

**Mr. Speaker:** That would come in the end, which we do not expect generally to reach. Next question.

#### PRIMARY SCHOOLS

\*715. **Shri L. J. Singh:** (a) Will the Minister of Education be pleased to state how many town primary schools have been taken over and how many given grants-in-aid by the Government since the accession of the Manipur State to the Union of India?

(b) What is the amount allocated to Manipur for Educational Development?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) 41 lower primary schools were taken over and 163 such schools were given grants-in-aid since integration.

(b) Rs. 2.60 lakhs for new items and Rs. 50,000 for the building of the Government College, Imphal.

**Shri L. J. Singh:** May I know how many schools have been taken over in the tribal areas and how many taken over in rural areas, how many were given grants-in-aid in rural areas and how many in tribal areas?

**Shri K. D. Malaviya:** I have not got such figures for rural and urban areas here.

**Shri L. J. Singh:** In view of the growing discontent among the people in the matter of extending grants-in-aid, will the Government be pleased to state what the criteria are under which these schools are taken over or given grants-in-aid?

**Shri K. D. Malaviya:** They were taken over because of the inability of the local authorities to run the institutions, financially.

#### SOCIAL TENSIONS

\*716. **Shrimati Jayashri:** (a) Will the Minister of Education be pleased to state who are the Members of the